

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 121

217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

.... Applicant/petitioner

v.

M/s Celebration City Projects Pvt. Ltd.

.... Respondents

Order under Section 241-242

Order delivered on 30.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the petitioner:

- Mr. Gurset Singh, Adv.

For the Respondent

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ORDER

For order see, CP. No. (IB)-740(PB)/2018.

30.09.2019
Ritu Sharma